

(b) how many of these murders (party-wise) were due to (i) inter-party clashes and (ii) police firing during January to December 1969 and January to October, 1970 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K.C. PANT) : (a) and (b). According to information received from the Government of West Bengal, 226 political murders have been committed in the State in the first ten months of this year. Other information is being collected from the State Government.

Persons Arrested on various Charges in Districts of Jalpaiguri and Burdwan

2383. SHRI BHAGABAN DAS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of persons arrested on various charges, in the districts of Burdwan and Jalpaiguri, Sub-Division-wise till date since the imposition of the President's rule in West Bengal ;

(b) the total number of persons released for want of evidence and number of persons bailed out during the same period in those two Districts, Sub-Division-wise ;

(c) how many persons are still in Jail facing trial and the nature of charges against the arrested persons in the above mentioned districts, Sub-Division-wise ;

(d) a party-wise list of persons in Jail in those districts ;

(e) the names and party affiliation of the members of the West Bengal State Legislature (now dissolved) who are in Jail ; and

(f) the reasons why the members of C. P. I. (M) in West Bengal are being indiscriminately arrested on one or the other pretext ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) to (f). Information is being obtained.

Arrest of Naxalites

2384. SHRI BHAGABAN DAS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of Naxalites arrested so far ;

(b) the number of arrested persons with anti-social background ;

(c) the number of persons granted bail ;

(d) the number of persons arrested in the Jaduguda forest, Bihar ;

(e) the dates on which arms and ammunitions were seized from the Jaduguda forest ; and

(f) the details of the seized arms and ammunition that recorded by the Police ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (c). Uptodate information is being collected.

(d) to (f). According to information received from the Government of Bihar, 52 extremists including a British national, were apprehended in the Jaduguda forest area of district Singhbhum, Bihar, in May, 1970. Information about the details of arms recovered and dates on which they were recovered is being collected.

Removal of families from Pong Dam area and provision of Alternative Accommodation

2385. SHRI VIKRAM CHAND MAHAJAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) how many families from Pong Dam (Himachal Pradesh) area will be removed